GOVERNMENT OF INDIA MINISTRY OF SHIPPING

LOK SABHA UNSTARRED QUESTION NO.1814 TO BE ANSWERED ON 30th JULY, 2015

COLLECTION AND UTILISATION OF CESS

†1814. SHRI BIDYUT BARAN MAHATO:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether the Indian Ports collect the cess on imported crude oil in the country;
- (b) if so, the details thereof along with the rate of cess and the amount collected during each of the last three years and current year, port-wise;
- (c) whether the Government utilises the amount so collected to reduce the pollution caused due to spilling of oil;
- (d) if so, the details thereof and the amount spent for the purpose during the said period; and
- (e) the measures taken by the Government to streamline the process of collection of cess and to use it for reducing the pollution at ports?

ANSWER MINISTER OF SHIPPING (SHRI NITIN JAIRAM GADKARI)

- (a) Yes, Madam.
- (b) Indian Ports, which handle vessels carrying import/export Oil cargo have been mandated to levy and collect Oil Pollution Cess @50 paisa per tonne of oil w.e.f. 1.10.1988 vide the then Ministry of Surface Transport (Shipping Wing) Notification dated 22.07.1988. Details of Oil Pollution cess collected by the major ports during the last three years and the current year, port-wise, are enclosed at Annexure.
- (c)to(e):Yes, Madam. In March, 2015, Government has formulated a new Central Scheme for providing assistance to all Major Ports and 26 oil handling Non-Major Ports under the State Maritime Boards/ State Government for combating oil pollution and for mitigating measures. As per the scheme, 50% of the total project cost is given as Grants-in-aid and the balance 50% is to be met by the Ports from their own resources. Out of the budget provision of Rs. 20 cores, a sum of Rs. 12 crores (approx) has already been sanctioned to various Major Ports. In addition, Major Ports and Public Sector oil companies which handle oil cargo have spent from their own resources to create facilities to mitigate oil pollution.

A Committee under Capt. P.V.K. Mohan, former chairman, National Shipping Board had reviewed the collection and remittance of oil pollution cess in each Port.

ANNEXURE Referred to in the Reply Given in Part (b) of Lok Sabha Unstarred Question No.1814 for answer on 30.07.2015.

Oil Pollution Cess collected by the Major Ports during the last three years and the current year, port wise

Ports	Amount collected (In Crores)			
	2012-13	2013-14	2014-15	2015-16
				(upto June 2015)
Kolkata Port Trust	0.129	0.133	0.091	0.043
Paradip Port Trust	0.590	0.630	0.666	0.006
Visakhapatnam Port trust	0.266	0.223	0.257	0.084
Kamarajar Port Limited	0.014	0.029	0.093	0.033
Chennai Port Trust	0.328	0.331	0.389	0.089
V. O. Chidambaranar Port Trust	0.002	0.002	0.007	0.003
Cochin Port Trust	0.315	0.312	0.326	0.008
New Mangalore Port Trust	0.307	0.406	0.926	0.304
Mormugao Port Trust	0.025	0.018	0.010	
Mumbai Port Trust	1.180	0.931	0.916	0.218
Jawaharlal Nehru Port Trust	0.110	0.144	0.148	0.049
Kandla Port Trust	1.090	1.080	1.460	0.290
